

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCHES "B": DELHI

BEFORE SHRI BHAVNESH SAINI, JUDICIAL MEMBER
AND
SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER

ITA.No.5727/Del./2016
Assessment Year 2006-2007

M/s. Clutch Auto Limited, 2E/14, Jhandewalan Extn. New Delhi-110 005. PAN AAACC4812F	vs.,	The DCIT, Circle-6(1), New Delhi.
(Appellant)		(Respondent)

For Assessee :	-None-
For Revenue :	Ms. Ashima Neb, Sr.DR

Date of Hearing :	21.05.2019
Date of Pronouncement :	03.06.2019

ORDER

PER BHAVNESH SAINI, J.M.

This appeal by Assessee has been directed against the Order of the Ld. CIT(A)-35, New Delhi, Dated 31.08.2016, for the A.Y. 2006-2007.

2. The assessee has been notified the date of hearing through registered post. However, the same has been returned by the postal authorities with the remarks

“Left”. No other address has been given for the purpose of service of notice. It, therefore, appears that assessee is no more interested in prosecuting the appeal. Therefore, the appeal of the assessee is liable to be dismissed as un-admitted.

3. In view of the above and having regard to Rule 19(2) of Income Tax Appellate Tribunal Rules and following various decisions of Delhi Bench of the Tribunal including that of Multiplan India Ltd., 38 ITD 320 (Del.); Hon'ble Madhya Pradesh High Court decision in the case of Estate of Late Tukojirao Holkar vs. CWT 223 ITR 480 (MP), and also the decision of Hon'ble Supreme Court in the case of CIT vs. B. Bhattachargee & Another (118 ITR 461 at page 477-478) wherein their Lordships held that “*the appeal does not mean, mere filing of the memo of appeal but effectively pursuing the same*”. In view of the above, respectfully following the aforesaid decisions, we dismiss the appeal of the assessee as un-admitted.

4. In the result, appeal of the Assessee dismissed.

Order pronounced in the open Court.

Sd/-
(N.K. BILLAIYA)
ACCOUNTANT MEMBER

Sd/-
(BHAVNESH SAINI)
JUDICIAL MEMBER

Delhi, Dated 03rd June, 2019

VBP/-

Copy to

1.	The appellant
2.	The respondent
3.	CIT(A) concerned
4.	CIT concerned
5.	D.R. ITAT "B" Bench
6.	Guard File

//By Order//

Asst. Registrar : ITAT : Delhi Benches :
Delhi.